

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/48/2020

Date of order: 29.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Abdur Rahaman
Vs.
Telecommunication

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for applicant.

2. Ld. Counsel for applicant submits that the applicant wants to withdraw the present OA.
 3. Accordingly, the OA is disposed of as withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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